

(10)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

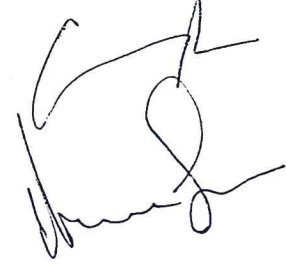
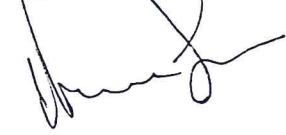
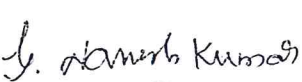
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12-06-2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/3/2017
NAME OF THE PETITIONER(S) : PRAKASH REXINE PVT LTD + 3
NAME OF THE RESPONDENT(S) : G. SHREEPAL SAMDARIYA
UNDER SECTION : 241/242 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	SHREEPAL	Respondent	
	Asuna Ganesh	Counsel for Petitioner	
	G. NARRESH KUMAR	Petitioner	

ORDER

Counsel for the Petitioners present. The Managing Director representing the Company is present. It has been submitted by the Counsel for the Petitioners that the Uncle of the Petitioners and the Respondent has been mediating among them for settlement. Pursuant to the mediation, Rs.1 crore and 54 lakhs were paid to the Respondent viz., Mr. G. Shreepal. In order to verify the same, the Counsel for the Petitioners is directed to instruct the Petitioners to request to their uncle for being present before this Bench on next date of hearing.

Counsel for the Petitioner has filed the rejoinder; the copy of the same is circulated to the Respondent. Matter is posted for arguments. Put up on 13.07.2018 at 10.30 A.M.

-sd-

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)